

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1925
TO BE ANSWERED ON 14.03.2017**

OLD AGE HOMES

†1925. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of norms/guidelines fixed for construction/maintenance of old age homes in the country;
- (b) the number of old age homes opened in the country along with the number of Senior Citizens lodged therein, State-wise including Uttar Pradesh during the last three years;
- (c) the amount of funds released to the implementing agencies for setting up these old age homes during the said period;
- (d) whether any new proposals for opening of old age homes are pending with the Government; and
- (e) if so, the details thereof and the action taken thereon?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): At present, there is no Scheme in this Ministry for construction of old age homes. However, this Ministry is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants are given for running and maintenance of Old Age Homes, Day Care Centres, Mobile Medicare Units etc. The main objective of the Scheme is to improve the quality of life of Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. Implementing agencies eligible for assistance under the Scheme are Panchayati Raj Institutions/Local Bodies, Non-Government Voluntary Organisations, Institutions or Organisations set up by Government as autonomous/subordinate bodies, Government Recognised Educational Institutions, Charitable Hospitals/Nursing Homes, and Recognised Youth Organisations such as Nehru Yuvak Kendra Sangathan (NYKS) and in exceptional cases the State Governments/UT administrations. A copy of the guideline/norms of the Scheme of IPOP is at **Annexure-I.**

(b) and (c): The Scheme of Integrated Programme for Older Persons (IPOP) offers financial assistance in the form of grant in aid to the Voluntary Organisations/ NGOs/etc. for running and maintenance of, *inter alia*, Old Age Homes etc. State-wise details of projects of Old Age Homes supported and grant in aid released to the implementing agencies during last 3 years is at **Annexure-II.**

(d) and (e): Does not arise.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. † 1925
to be answered on 14.3.17

APPENDIX-I

1. Maintenance of Old Age Homes including those under Sansad Adarsh Gram Yojana (SAGY)
(Referred to at para 4(i) of the scheme)

Grant-in-aid is given for a project for running an Old Age Home for 25 Senior Citizens where they will be provided food, shelter, care, recreation facilities, etc. free of cost. If the old age home is of larger size (say for 50 or 75 or 150 beneficiaries), the grant-in-aid for maintenance of such Old Age Home will be sanctioned on proportionate basis. The implementing Agencies are free to provide additional items/other amenities in these old age homes from their own resources. The organizations shall be allowed to incur the expenditure under the following Heads.

(Amt. in Rs.)

SL. NO.	ITEMS	RATES
I.	Recurring Expenditure: (a to e)	*X category - 10,57,000/- p.a *Y category- 10,09,000/- p.a *Z category - 9,97,000/- p.a
(a)	Staff Honorarium	
	(i) Superintendent / Warden / Manager	78,000/- p.a
	(ii) Social Worker / Counselor	66,600/- p.a
	(iii) Midwife / Nurse	66,600/- p.a
	(iv) Cook	44,400/- p.a
	(v) Helper / Sweeper	22,200/- p.a
	(vi) Chowkidaar	22,200/- p.a
	Total of (i) to (vi)	3,00,000/- p.a
(b)	Building Rent (Or Maintenance @ 10% of rent in case of owned building).	X-1,68,000/- p.a Y-1,20,000/- p.a Z-1,08,000/- p.a
(c)	Health Care	5,15,000/- p.a
	(i) Food	3,62,600/- p.a

	(ii) Doctor	62,400/- p.a
	(iii) Medicine	45,000/- p.a
	(iv) Clothing, oil, soap etc.	45,000/- p.a
(d)	Recreation (includes Books, Magazines, Newspapers, Outings, religious and cultural programmes, Games like <u>carroms</u> , chess, cards etc.)	37,000/- p.a
(e)	Miscellaneous and unforeseen (electricity, water, stationery, postage, maintenance of furniture etc.)	37,000/- p.a
II.	Non-Recurring Items (at the time of setting up of the project)	
(f)	Items like Furniture, Utensils, television, etc.	1,37,500/-
	Total (I+II)	*X category 11,94,500/- *Y category 11,46,500/- *Z category 11,34,500/-

* X, Y, and Z are the three categories of cities classified for the purpose of drawing House rent allowance in Central Government.

Annexure referred to in reply to Part (b) to (d) of Lok Sabha Unstarred Question NO. † 1925 for 14.03.2017 regarding "Old Age Homes".

Statement showing the number of Old Age Homes assisted, funds released and beneficiaries covered during the last three years under the Scheme of Integrated Programme for Older Persons

S. No.	Name of State	2013-14			2014-15			2015-16		
		No. of Old Age Homes assisted	Funds released for assisting of OAH	No. of Beneficiaries covered	No. of Old Age Homes assisted	Funds released for assisting of OAH	No. of Beneficiaries covered	No. of Old Age Homes assisted	Funds released for assisting of OAH	No. of Beneficiaries covered
1	Andhra Pradesh	56	251.36	1400	47	279.66	1175	56	278.22	1400
2	Bihar	1	4.86	25	1	2.43	25	1	1.22	25
3	Chhattisgarh	1	4.88	25	0	0.00	0	1	13.85	25
4	Goa	0	0.00	0	0	0.00	0	0	0.00	0
5	Gujarat	0	0.00	0	0	0.00	0	0	0.00	0
6	Haryana	8	30.29	200	1	3.76	25	4	19.81	100
7	Himachal Pradesh	0	0.00	0	1	4.88	25	0	0.00	0
8	Jammu and Kashmir	0	0.00	0	0	0.00	0	0	0.00	0
9	Jharkhand	0	0.00	0	0	0.00	0	0	0.00	0
10	Karnataka	15	60.81	375	17	88.12	425	33	332.21	825
11	Kerala	3	10.14	75	0	0.00	0	4	16.62	100
12	Madhya Pradesh	1	2.44	25	3	18.22	75	4	28.66	100
13	Maharashtra	17	64.38	425	4	21.88	100	16	133.00	400
14	Odhisa	38	164.11	950	23	89.70	575	33	280.09	825
15	Punjab	2	4.27	50	1	2.21	25	2	5.85	50
16	Rajasthan	4	14.25	100	2	10.29	50	3	16.44	75
17	Tamil Nadu	7	19.89	175	32	152.83	800	47	330.49	1175
18	Telangana	0	0.00	0	7	32.77	175	9	41.24	225
19	Uttar Pradesh	6	31.54	150	5	18.83	125	9	31.93	225
20	Uttarakhand	4	19.51	100	3	7.32	75	3	7.31	75
21	West Bengal	25	98.57	625	15	73.43	375	13	79.94	325
UTs				0						
22	A & N Islands	0	0.00	0	0	0.00	0	0	0	0
23	Chandigarh	0	0.00	0	0	0.00	0	0	0	0
24	Dadra & Nagar Haveli	0	0.00	0	0	0.00	0	0	0	0
25	Daman and Diu	0	0.00	0	0	0.00	0	0	0	0
26	Lakshadweep	0	0.00	0	0	0.00	0	0	0	0
27	Delhi	2	9.04	50	1	2.33	25	2	9.80	50
28	Puducherry	0	0.00	0	0	0.00	0	0	0.00	0
NE Region States										
29	Arunachal Pradesh	0	0.00	0	0	0.00	0	1	1.13	25
30	Assam	6	37.77	150	12	65.35	300	11	91.54	275
31	Manipur	11	58.95	275	9	51.57	225	17	132.93	425
32	Meghalaya	0	0.00	0	0	0.00	0	0	0.00	0
33	Mizoram	0	0.00	0	0	0.00	0	0	0.00	0
34	Nagaland	0	0.00	0	1	1.13	25	1	8.10	25
35	Sikkim	0	0.00	0	0	0.00	0	0	0.00	0
36	Tripura	0	0.00	0	2	9.58	50	3	8.67	75
Total		207	887.06	5175	187	936.29	4675	273	1869.05	6825